GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 3983 TO BE ANSWERED ON 10/08/2018

Disposal of Dry Batteries

3983. SHRIMATI POONAM MAHAJAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has formulated a policy that requires manufacturers to recycle batteries of various kinds in order to decrease environmental impact of a product by imposing responsibility for the entire life-cycle of the product upon the manufacturer;
- (b) if so, the details thereof;
- (c) whether the Government has formulated the norms for specified disposal of dry batteries and if so, the details thereof; and
- (d) the action taken by the Government against those manufacturers that have violated norms pertaining to recycling of batteries during each of the last five years, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

(a) and (b) The Ministry has notified Batteries (Management and Handling) Rules, 2001 as amended on May 2010 to ensure environmentally sound recycling of used lead acid batteries. In order to ensure safe disposal of used batteries, the Batteries Rules stipulates that the manufacturers, importers, assemblers, re-conditioner and dealers shall ensure that the used batteries are collected back against new batteries sold. They shall also be responsible for channelizing or sending the used batteries collected only to collection centers set up by producers for ultimate disposal through registered recyclers. Generators of used batteries can deposit used batteries with registered dealer, authorized recycler or the authorized collection center of the manufacturer. Batteries Rules also stipulates that dealer have to give appropriate discount for every used battery returned by the consumer.

(c) and (d) The Batteries Rules 2001 are applicable to only lead acid batteries. Government of India has not yet notified rules for regulation of other batteries such as dry cell batteries. There are 641authorised recyclers of lead acid batteries with an installed capacity of 2.2 Million MT per annum. The quantity recycled by authorised facilities is 0.53 million TPA. CPCB has so far cancelled 1534 registrations issued to importers of used batteries for failing to comply with the provisions of batteries rules, 2001.